

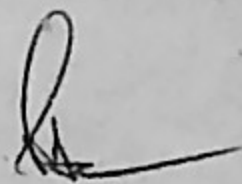
15.05.95

Hon Dr. R.K. Saxena JM

Hon Mr S. Dayal AM

None is present for the parties. They have sought adjournment. Adjourned to 05.07.95. There is no electricity.

lit

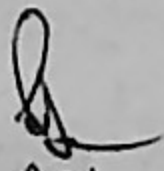

AM

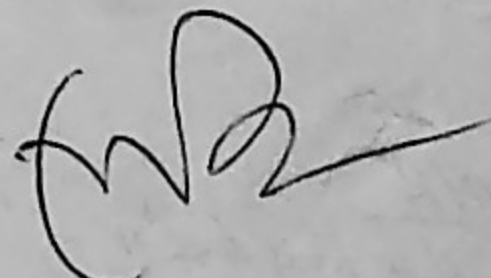

JM

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05/7/95

Hon. Dr. R.K. Saxena, JM.
Hon. Mr. S. Dayal, AM.

This is the second round of the case and but, none is present for the parties. The same situation was on the last date i.e. 15.5.95, 08.12.94 and 25.1.95. It appears that the applicant is not interested in prosecuting the matter. It is, therefore, dismissed for default.


AM.


JM.

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